Annexure – 7

Name of the corporate debtor: M/s KORAVAMPADY ESTATES AND ENTERPRISES PRIVATE LIMITED
Date of commencement of CIRP: 30/05/2024 ; List of creditors as on: 20/06/2024
List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Gover nment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					